

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.11.2021 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 774 of 2021	Punjab National Bank Vs. Multiwal Duplex Pvt. Ltd. Through R.P. Ors.	Pritam Bishwas	
2.	Comp. App. (AT) No. 51 of 2020	Manoj Kumar Jha Vs. Surjeet Singh & Ors.	Amith Krishnan H.	Bhabna Das Krishna Dev-R4

For Directions

3.	Comp. App. (AT) (Ins) No. 333 of 2020	Mayank Kumar Jain Vs. Dyechem International Pvt. Ltd. & Anr.	Sonia Dube	
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For Admission (Fresh Cases)

4.	Comp. App. (AT) No. 72 of 2021	Girdhari Lal Arora Vs. Union of India Through Secretary Ministry of Corporate Affairs, New Delhi & Anr.	Ketan Madan	
5.	Comp. App. (AT) No. 136 of 2021	Pradeep Mahipal Vs. Bhavana Mahipal & Ors.	Sanjana Saddy	

For Admission (After Notice)

6.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt. Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	Narender Singh Yadav Mukesh Kr. Verma
7.	Comp. App. (AT) (Ins) No. 135 of 2020	Sushil Kumar Singh Vs. Shalini Chaudhary & Ors.	Anurag Ojha	Sameer Jain Swaralipi Deb Roy R.K. Gupta-R1

8.	Comp. App. (AT) (Ins) No. 599 of 2021	R. S. Wire Industries, Through Its Proprietor Rakhi Merani Vs. Trans-Fabpower India Pvt. Ltd. & Ors. With	Kunal Kanungo	Shreyas Awasthi Shivanker Beher
9.	Comp. App. (AT) (Ins) No. 602 of 2021	K Copper Products Vs. Trans-Fab Power India Pvt. Ltd. & Ors. With	Pratiksha Sharma`	Saahil Menon-R1 Rajabhau B Shinde Pramod Nansaheb Patil
10.	Comp. App. (AT) (Ins) No. 603 of 2021	Kiran Insulated Wire Industries Vs. Trans-Fab Power India Pvt. Ltd. & Ors.	Pratiksha Sharma	Saahil Menon-R1 Rajabhau B Shinde Pramod Nansaheb Patil
11.	Comp. App. (AT) (Ins) No. 672 of 2021	Ram Ratan Modi Resolution Professional of Ducans Industries Ltd. Vs. Merico Agro Industries Pvt. Ltd.	Sanjana Nandi	Soumya Dutta Usha N. Banerjee Avishek Guha Ishaan Saha Soumya Dutta
12.	Comp. App. (AT) (Ins) No. 724 of 2021	Dilip Kumar Manubhai Bhalodia & Anr. Vs. JM Financial Asset Reconstruction Company Ltd. & Anr.	Malak Bhatt	Anil Bhatia Kajal Sharma Sonal Jain-R1 Rajesh Srivastava-R2
13.	Comp. App. (AT) (Ins) No. 832 of 2021	Haridas Gautamkumar Dave Vs Indian Transformers Co Ltd. Through Its Interim Resolution Professional Mr Ankur Kumar & Anr.	Aditi	Bindu Bhatia-R1 Hara Kar Prabhat Shetty-R2

For Hearing

14.	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt. Ltd. Vs. Wadhwa Glass Processors Pvt. Ltd.	Vikash Jain	Vineet Arora Debopriyo Moulik
15.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh- R3
16.	Comp. App. (AT) No. 330 of 2019	Ram Avtar Yadav & Anr. Vs. H.S. Realty Pvt. Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore- R2,3 Kumarpal R. Chopra-R5 to 7
17.	Comp. App. (AT) No. 216 of 2020	Beeceelene Textile Mills Pvt. Ltd. & Ors. Vs. Radhakishan B. Ruchandani & Ors.	Mohit D. Ram	Dhiren R. Dave-R1

12:00 Noon

For Hearing

18.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh
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By order of Hon'ble Chairperson

**-sd/-
Registrar**